

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

101. I.A. 2455/2022

I.A. 2048/2022

In

C.P.(IB)-315(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.04.2024**

NAME OF THE PARTIES: Aasan Corporate Solutions Pvt Ltd

V/s.

Nirmal Lifestyle Reality Pvt Ltd.

Appearance

For Resolution Professional : Adv. Shyam Kapadia a/w. Adv. Shikha
Ginodia, Adv. Gaurav Suryavanshi i/b. ANM Global in IA 2455/2022

For Resolution Applicant : Sr. Adv. Zal Andhyarujina a/w. Adv. Aditya
Shiralkar, Adv. Akanksha Agarwal

For COC : Adv. Ankit Lohia a/w. Adv. Ria Nandani, Adv. Yash Sethna
i/b. Wadia Ghandy

For Respondent : Adv. Nausher Kohli a/w. Adv. Mrunali Langewar i/b.
MDP & Partners in IA 2048 of 2022

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2048/2022

At the joint request of the parties, list on **12.06.2024**.

I.A. 2455/2022

List this matter on **16.05.2024** at **3:00 PM**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)